

ITEM NO.11

COURT NO.11

SECTION IIB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).6468/2012

(From the judgement and order dated 07/08/2012 in Spl. CRLA No.2207/2012 of The HIGH COURT OF GUJARAT AT AHMEDABAD)

MANUBHAI RATILAL PATEL TR.USHABEN

Petitioner(s)

VERSUS

STATE OF GUJARAT & ORS.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment, exemption from filing O.T.,bail)

Date: 31/08/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) Ms. Pratibha Jain,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice returnable within three weeks.
Liberty is granted to file additional documents, if any.

| (NARENDRA PRASAD)
| COURT MASTER

| | (RENUKA SADANA)
| | COURT MASTER